

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

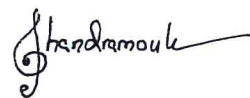
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/121/2017
NAME OF THE TRANSFEROR : RONNY GEORGE
NAME OF THE TRANSFERRE : PROFESSIONAL COURIERS NETWORK LTD & 6
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Chandramouli Prabakar

Counsel for Applicant/Petitioner



2. P. H. ARVINDH RANJAN
Senior Advocate
For S. MUKUNDAN

For Respondents



ORDER

Counsels for both the parties are present. Counsel for the Petitioner has filed the rejoinder. Counsel for the Respondent submitted that copy of the rejoinder is given today, therefore, time is required for submission of the arguments in relation to the grant of waiver under section 244 of the Companies Act, 2013. At request, time is enlarged. Put up on 17.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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